<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 114 of 2017

Dated: 23rd October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of: Kishangarh Hi-tech Textile Park Ltd. (KHTPL) Vs.			Appellant(s)
Rajasthan Electricity Regulatory Commission & Ors			Respondent(s)
Counsel for the Appellant(s)	:	Mr. T. M. Patra	
Counsel for the Respondent(s)	:	Mr. R. K. Mehta Ms. Himanshi Andley for R-1	
		Mr. Manoj Kr. Sharma Mr. Pradeep Misra for R-2	

<u>ORDER</u>

Learned counsel for the appellant seeks two weeks time to file rejoinder. She may file the same on or before 07.11.2017 after serving copy on the other side.

List the matter on <u>11.12.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd